

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 7967 OF 2014
WITH PRAYER FOR INTERIM RELIEF

RAM KISHAN

...PETITIONER

VERSUS

STATE OF U.P. & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 28.02.2014, when the Court was pleased to pass the following order:

“Delay condoned.

Issue notice, returnable within six weeks.

Status quo in regard to the land in question shall remain effective, until further orders. ”

Accordingly, show cause notice was issued to both the Respondent on 25.06.2014 through registered A.D post. Mr. A.K. Prasad, Advocate has put in appearance o behalf of both the respondents. Hence, service of show cause notice is complete.

Thereafter, the matter above mentioned was lastly listed before the Court of Registrar on 03.11.2014, when the following order was passed:

“Despite last opportunity granted by the Registrar's Court, counter affidavit has not been filed on behalf of respondent Nos. 1 and 2.

Registry to process the matter for listing before the Hon'ble Court, as per rules. ”

It is submitted that Mr. A.K. Prasad, Advocate has on 01.12.2014 filed counter affidavit on behalf of both the respondents and the same is being circulated to the Hon'ble Court.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 4th day of December, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Prashant Chaudhary, Advocate

Mr. A.K. Prasad, Advocate

ASSISTANT REGISTRAR